

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-35/1999/12215/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Member, MACT,
Cachar, Silchar.

Dated Guwahati the th 19 December, 2023.

Sub: **Withdrawal of Casual leave.**

Ref:- Letter No. SMACT/14/I/5/685 dtd. 08.12.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **withdrawal of casual leave for two days on 11.12.2023 and 12.12.2023, along with station leave permission, from the evening of 09.12.2023 till the morning of 13.12.2023**, has been granted.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-35/1999/12216/A, dated , 19-12-23

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
